

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:3869  
ANSWERED ON:25.08.2011  
RAILWAY ACT AND RAILWAY SERVANTS RULES  
Meghwal Shri Arjun Ram

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether various categories of staff particularly nursing staff in the railway hospitals work more than the prescribed hours under relevant rules;
- (b) if so, the details thereof;
- (c) whether the Railways propose to amend the Railway Act, 1989 and Railway Servants (Hours of Work and Period of Rest) Rules, 2005;
- (d) if so, the details thereof; and
- (e) the corrective steps taken /being taken in this regard ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) & (b) No, Madam. All the railway servants including nursing staff are rostered to work in accordance with the statutory provisions laid down in the Railways Act, 1989 and the Railway Servants (Hours of Work & Period of Rest) Rules, 2005..
- (c) No, Madam.
- (d) & (e) Do not arise.